

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016																	
Name of the corporate debtor: Advance Navotpad Surfactants Limited; Date of commencement of liquidation: 13th August' 2019 (Order dated 9th August 2019 received by Liquidator on 13th August' 2019)																	
List of stakeholders as on: 19th March' 2021																	
List of Secured Financial Creditors																	
SLNo.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted										Remarks, if any	
			Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by security Interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification		
1	Bank of India	ANSL-07	12-09-2019	55,56,47,105.2	55,56,47,105.2	Secured	55,56,47,105.2	Yes	Working capital - Exclusive charge on stocks and book debts (present and future) Term Loans - Exclusive charge on block assets (present and future) of the company PERSONAL GUARANTEE - Personal Guarantees of Mr. Ashok Mahindru, Mr. Atul Mahindru, Mr. Ashutosh Mahindru and Mr. Sheopal Yadav for all credit facilities enjoyed from our Bank.	55,56,47,105.2	98.62	0	0	0	0	0	Claim filed
2	Bank of India	ANSL-07		4716157	4716157	Insolvency Resolution Process cost	0	No	NA	NA	0.84	0	0	0	0	0	this amount has been categorised as unpaid insolvency resolution process cost